

total number of consumer cooperatives which was 376 on 1-7-1966, increased to 378 on 29-2-1968.

(c) The liquidation proceedings were started against the concerned cooperative societies mainly for the following reasons:

- (i) the societies had stopped functioning and there was indifference among the members towards their working;
- (ii) continuous losses in the societies with no prospects of improvement;
- (iii) indifference on the part of the members of the managing committees of the cooperatives towards the working of their societies; and
- (iv) unsatisfactory maintenance of accounts, mis-utilization of funds, etc.

Printing of Money Order forms in Tamil

5591. SHRI S. D. SOMASUNDARAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the money order forms were being printed both in English and Tamil in the Madras region and in English and Hindi in Delhi region;

(b) whether it is also a fact that the Tamil print in the Money Order forms has since been discontinued; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):
(a) Yes.

(b) Yes, the printing of the forms in regional languages has been stopped.

(c) Since the M.O. form is transmitted from one linguistic region to another, it was decided to print this and other similar forms bilingually in Hindi-English. It has, however, since been decided that this form should be printed trilingually, i.e., in English, Hindi and the regional language.

Famine in Andhra Pradesh

5592. SHRI ESWARA REDDY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are aware that Anantpur district in Andhra Pradesh is the worst famine and drought affected area in the State:

(b) whether the Andhra Pradesh Government have submitted any scheme for the permanent eradication of famine in the district;

(c) if so, the broad details thereof and the amount of Central aid sought for; and

(d) the nature and extent of aid proposed to be given to the State in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). Yes, Sir.

(c) The Government of Andhra Pradesh have submitted a scheme for